

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1907  
ANSWERED ON:09.03.2010  
NATIONAL CODE FOR SPORTS  
Raghavan Shri M. K.

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the status of proposed National Code on sports;
- (b) the number of cases of fraud/misrepresentation by sports persons participating in the national and international events detected during each of the last three years and the current year, event-wise alongwith the action taken thereon in each case; and
- (c) the corrective measures taken/proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): With a view to eliminating age fraud in sports, Government has issued guidelines to Sports Authority of India, National Sports Federations and State Governments for the issuance of identity cards to athletes participating in age restricted competitions. Since in the past there was no system of reporting overage cases to the Government, such data for the last three years is not available with the Government.